

(2021) 11 TDSAT CK 0027

In the Telecom Disputes Settlement And Appellate Tribunal

Case No : Cyber Appeal 6 Of 2015

Central Bank Of India

APPELLANT

Vs

Ms Raatronics And Others

RESPONDENT

Date of Decision : 17-11-2021

Acts Referred:

Citation : (2021) 11 TDSAT CK 0027

Hon'ble Judges : Biresh Kumar, Registrar

Bench : Single Bench

Advocate : Mahak Tanwar, Shreyas Awasthi, Paras Joshi, Bhanupriya Singh, Limon Rani Boro, Manish Sharma

Judgement

On the last occasion, the Registry of this Court was directed to list the matter before the Hon'ble Bench for passing appropriate orders as reply has not yet been filed on behalf of Respondent No.4 (SBI) though time was granted to them. Nobody appears even today on behalf of Respondent No.4. It was submitted on behalf of Respondent No.7 that they do not wish to file any reply in the matter as no relief has been claimed against them. Let the matter be listed before the Hon'ble Bench for passing appropriate orders. List the matter thereafter before this Court on 21st December, 2021 for directions.